

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00801 of 2019

Friday, this the 10th day of January, 2020

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Sreeraj G.R, S/o.Gopinathan Nair
Aged 27 years, residing at Varuvilakathu Veedu
Palavila, Pirappancode P.O
Venjaramood, Thiruvananthapuram District-695607
Mob: 9895394464
2. Vishnu Vijayan, S/o.Vijayan C.A, aged 27 years
residing at Cheruvil House, W.Kodikulam P.O
Thodupuzha, Idukki District-685 582
Mob:9961743191
3. Sooraj.S, S/o.Surendra Babu.L,
Aged 28 years, residing at Thekkedathu Veedu
Ayirakuzhy P.O, Kollam district - 691 559
Mob: 9495279944
4. Praveena Vijayan, D/o.Vijayan P.P
aged 26 years
Perumpalayil House
Kummanam P.O, Kottayam District-686 005
Mob: 9526231520
5. Soumyamol U.S
D/o.Shibu P.T, aged 32 years,
residing at Puthenpura, Chemmanathukara P.O
Vaikom, Kottayam District – 686 141
Mob:9846729330 ... Applicants

(By Advocate Mr.V.Sajith Kumar)

Versus

1. The Union of India,
represented by

.2.

The Secretary to the Government of India
Department of Post, Government of India
New Delhi – 110 001

2. The Chief Postmaster General
Kerala Circle, Trivandrum – 695 033
3. The Senior Superintendent of Post Offices
Kottayam Postal Division
Kottayam – 686 001 Respondents

(By Advocate, Mr.P.R.Sreejith,ACGSC)

This application having been heard on 10th January, 2020, the Tribunal
on the same day delivered the following :

O R D E R (ORAL)

HON'BLE Mr.E.K.BHARAT BHUSHAN, ...ADMINISTRATIVE MEMBER

Learned counsel for the respondents submits that appointments in
pursuance to our direction on 15.11.2019 have been made. Hence the
Original Application is closed. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

1. Annexure A1 - A true copy of the notification No.RECTT/12-2/OQ/2016 dated 11.1.2017 issued on behalf of the 2nd respondent
2. Annexure A2 - A true copy of the relevant pages of the Department of Posts (Postman and Mail Guard) Recruitment Rules, 2010 published in Gazette as per G.S.R No.983(E) dated 16.12.2010
3. Annexure A3 - A true copy of the order dated 1.4.2019 in O.A No.511 of 2018 of this Hon'ble Tribunal
4. Annexure A4 - A true copy of the relevant pages of the select list as Annexure 1 to Order No.Rectt/12-2/OQ/2019 /Dlgs dated 16.8.2019 issued by the 2nd respondent
5. Annexure A5 - A true copy of the provisional selection Memo No.B2/Rectt/Postman/OQ 2017 dated 23.8.2019 issued by the 3rd respondent to the 1st applicant
6. Annexure A6 - A true copy of the provisional selection Memo No.B2/Rectt/Postman/OQ 2017 dated 23.8.2019 issued by the 3rd respondent to the 2nd applicant
7. Annexure A7 - A true copy of the provisional selection Memo No.B2/Rectt/Postman/OQ 2017 dated 23.8.2019 issued by the 3rd respondent to the 3rd applicant
8. Annexure A8 - A true copy of the provisional selection Memo No.B2/Rectt/Postman/OQ 2017 dated 23.8.2019 issued by the 3rd respondent to the 4th applicant
9. Annexure A9 - A true copy of the Notification No.Rectt/12-2/2019 dated 20.8.2019 issued by the 2nd respondent
10. Annexure A10 - A true copy of the interim order dated 25.10.2019 in O.A 722 of 2019 of this Hon'ble Tribunal.
11. Annexure A11 - A true copy of the Memo No.Rectt/12-2/OQ/2019 dated 28.10.2019 issued by the 2nd respondent
12. Annexure A12 - A true copy of the Memo No.B2/Open quota exam – Postman/MG 2017 dated 18.11.2019 issued by the Senior Superintendent of Post Offices, Thrissur Postal Division.

